GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:5178 ANSWERED ON:24.04.2015 APPOINTMENTS IN AIIMS Manjhi Shri Hari;Rai Shri Nityanand;Shah Smt. Mala Rajya Laxmi

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the norms laid down for the appointment of Resident Doctors in All India Institute of Medical Sciences (AIIMS) including the newly opened AIIMS in the country;

(b) whether the Government has received complaints of irregularities in the appointments of the employees/doctors in tire new AIIMS opened in Jodhpur, Patna, Bhubaneswar, Bhopal, Raipur and Rishikesh, if so, the details thereof and the action taken thereon, institute-wise;

(c) whether the Government proposes to commission CBI probe into the appointment of employees/ doctors in the said AIIMS and if so, the details thereof;

(d) whether the Government proposes to give preference to the local people for the employment in the said institutes, if so, the details thereof and the reasons therefor;

(e) whether the Government proposes to extend the contract periods of resident doctors in these institutes after expiry of their contract periods and if so, the details thereof; and

(f) the other corrective steps taken/ proposed to be taken by the Government to prevent recurrence of such irregularities and ensure transparency in appointments?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a): The norms laid down for the appointment of Resident Doctors in All India Institute of Medical Sciences (AIIMS) including the newly opened AIIMS in the country is as per the Residency Scheme of Government of India, Ministry` of Health & Family Welfare amended from time to time.

(b) & (c): In pursuance to the observations of the members of the Parliamentary Committee on Welfare of OBCs, a detailed inquiry was conducted by a Committee headed by a Director of the Ministry, on alleged irregularities in recruitment of faculty, selection of IT / software firm etc. at AIIMS, Patna. This Committee has submitted a detailed report. Action on the recommendations of the Committee is under consideration. Instances of irregular appointments of Assistant Professors in Departments of Biochemistry and Microbiology in new AIIMS had come to the notice of the Ministry. The services of one Assistant Professor Biochemistry in AIIMS Rishikesh, one Assistant Professor in Department of Biochemistry in AIIMS Raipur and one Assistant Professor in Department of Microbiology in AIIMS Bhubaneswar have been terminated. Alleged irregularities in the selection of faculty in Department of Ophthalmology of new AIIMS are being inquired into by CBI upon reference from the Ministry.

(d) : All Indian citizens are eligible to apply for any vacant post in these institutes.

(e): The services of Resident Doctors is governed by the Residency Scheme of the Government of India amended from time to time.

(f): To prevent recurrence of such irregularities and ensure transparency in appointments, comprehensive guidelines to facilitate selections to various faculty and non-faculty posts have been finalized.